

बैंक ऑफ इंडिया

BOI

Bank of India

BO: Asaf Ali Road Branch
4/8 Asaf Ali Road New Delhi-110002
Email:
asafalroad.newdelhi@bankofindia.bank.in

POSSESSION NOTICE
(For Immovable Property)

Whereas the undersigned being the authorised officer of Bank of India Asaf Ali Road under the securitisation and reconstruction of Financial Assets and Enforcement of security Interest Act, 2002 and in exercise of power conferred under section 13(2) read with rule 8 of the security interest (Enforcement) Rules, 2002 issued a demand notice dated 09.06.2025 calling upon the Borrower (s) Mrs. Radha Sharma residing at 54/8 C Block, Kavi Nagar, Ghaziabad, Uttar Pradesh, India-201002 as mentioned below to repay the amount mentioned in the notice being **Rs. 6,47,643.26 (Rs. Six lakh Forty Seven thousand Six hundred Forty Three and Twenty six Paise)** Plus Further interest from 20.04.2025 within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act, read with rule 8 of the the Security interest Enforcement) Rules, 2002 on this the **16th day of September 2025**

The borrowers in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **Bank of India Asaf Ali road for an amount of Rs. 6,47,643.26 (Six lakh Forty Seven thousand Six hundred Forty Three and Twenty six Paise)** plus **Uncharged Interest**.

The borrower's attention is invited to provision of sub-section (8) of the section 13 of the Act, in respect of time available, to redeem the secured asset.

Description of Asset

Mortgage of Flat No. GF-1, Plot No. 19, Khasra No. 796/3, Mayakunj Village - Harsoan Ghaziabad, Uttar Pradesh. Owned by Mrs. Radha Sharma.

DATE: 16.09.2025

Bank of India

PLACE: New Delhi

Authorised Officer

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SOLANGE RETAIL PRIVATE LIMITED

1. Name of Corporate Person

SOLANGE RETAIL PRIVATE LIMITED

2. Date of incorporation of Corporate Person

16th March 2006

3. Authority under which Corporate Person is incorporated/Registered

Registrar of Companies, NCT of Delhi & Haryana

4. Corporate identity number / limited liability identity number of Corporate Person

U45201DL2006PTC147566

5. Address of the registered Office and Principal office (if any) of Corporate Person

Registered Office: 204, Ground/FIF Okhla Indl Estate Ph-III New Delhi, South Delhi- 110020 IN
Principal Office: E-145, First Floor, Okhla Indl Estate Ph-III New Delhi, South Delhi- 110020 IN

6. Liquidation commencement date of Corporate Person

17th September 2025

7. Name, address, email address, telephone number and the registration number of the Liquidator

Name: **Sanjay Agrawal**
Address: Plot No 39, Pocket -1, Jasola, New Delhi-110025
Email: sja9001@gmail.com, ip.solangeretail@gmail.com
Mobile Number: 9810376750, 9811076790
Regn.No.: IBBI/IPA-001/IP-P00494/2017-18/10882
AFA Valid upto: 31.12.2025

8. Last date for submission of claims

17th October 2025

Notice is hereby given that the SOLANGE RETAIL PRIVATE LIMITED has commenced voluntary liquidation on 17th September 2025.

The stakeholders of SOLANGE RETAIL PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 17th October 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

SANJAY AGRAWAL

Liquidator of SOLANGE RETAIL PRIVATE LIMITED

Regn. No.: IBBI/IPA-001/IP-P00494/2017-2018/10882

Date: 22.09.2025

Place: New Delhi

INVITATION FOR EXPRESSION OF INTEREST FOR SALE / ASSIGNMENT OF NOT READILY REALISABLE ASSETS PURSUANT REGULATION 37A OF IBBI LIQUIDATION PROCESS REGULATION 2016, OF MAGPIE GLOBAL HOUSEWARE PRIVATE LIMITED (IN LIQUIDATION) (CIN: U74140DL2015PTC287416)

Regd. Office: Khasra No. 324 Block J Sarup Nagar, North East, New Delhi-110042

Office of the Liquidator: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi 110005, Email: cirp.mghpl@gmail.com, Phone: 011 41486026/27, 9915031322

Expression of interest (EOI) are invited from eligible persons/ entities for the sale / assignment of following Not Readily Realisable Assets (NRR Assets) of Magpie Global Houseware Private Limited – in Liquidation pursuant Regulation 37A of the IBBI Liquidation Process Regulation 2016, within ambit of IBC 2016, on "as is where is, as is what is, whatever there is and without Recourse Basis".

Category	Description of NRR Assets	Claim Value (Rs. In Lacs)
A	Relief / Recovery in Application (JA-2106/2025) filed under sections 43 of IBC 2016, which is pending for adjudication with Hon'ble NCLT, New Delhi, Court VI - (PUFE Transactions)	81.36
B	Relief / Recovery in Application (JA-2109/2025) filed under sections 66 of IBC 2016, which is pending for adjudication with Hon'ble NCLT, New Delhi, Court VI - (PUFE Transactions)	3073.00
Time Schedule		
(i)	Last date for Submission of Expression of Interest (EOI) with Requisite Documents including a declaration of eligibility under Section 29A of the Insolvency and Bankruptcy Code, and Deposit of Refundable Deposit of Rs. 1,00,000	07.10.2025
(ii)	Examination of Documents and declaration of eligible bidder and providing details of NRRs.	10.10.2025
(iii)	Due diligence and submission of Financial Bid by the eligible bidders.	17.10.2025
(iv)	Negotiation by SCC with the eligible bidders who has submitted Financial Bid.	31.10.2025
(v)	Declaration of Successful Acquirer (Bidder)	Within 3 days of approval of SCC

Detailed process information document containing terms & conditions and procedure for sale / assignment / transfer of NRR Assets can be obtained by sending an email to the Liquidator at cirp.mghpl@gmail.com, Tel No./ Mobile. No.: 9915031322.

Sd/-

Madan Mohan Dhapar

Liquidator of Magpie Global Houseware Private Limited

IBBI Regn. No- IBBI/IPA-002/IP-N00860/2019-2020/12768

Address: 8/28, 3rd Floor, W.E.A., Abdul Aziz Road, Karol Bagh, New Delhi – 110005

AFA Valid Upto 31.12.2025

Date: 22.09.2025

Place: New Delhi

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Description of Asset

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DATE: 16.09.2025

Bank of India

PLACE: New Delhi

Authorised Officer

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DATE: 16.09.2025

Bank of India

PLACE: New Delhi

Authorised Officer

SAEL

SUSTAINABLE & AFFORDABLE ENERGY FOR LIFE

THANK YOU

HON'BLE PRIME MINISTER

FOR TRANSFORMATIVE GST REFORMS IN THE RENEWABLE ENERGY SECTOR

We applaud the GST rationalisation with reduced rates from 12% to 5% on solar and other Renewable Energy (RE) equipment.

Reduced RE project costs

Faster adoption of RE-Hybrid projects

Reinforcing India's commitment towards sustainability and climate action

SAEL Industries Limited is an integrated renewable energy company committed to making a sustainable impact in the clean energy space. By providing environmentally conscious energy solutions, we strive to play a key role in accelerating the growth of RE sector in India.

OUR FOOTPRINT

8200 MW+ Solar IPP (Operational + Pipeline)

165 MW+ Agri Waste-to-Energy

3500 MW Solar Module Manufacturing Line + 5000 MW (in pipeline)

5000 MW (in pipeline) Solar Cell Manufacturing

equitas

Equitas Small Finance Bank

EQUITAS SMALL FINANCE BANK LTD

(Formerly Known As Equitas Finance Ltd)

Registered Office: No.769, Spencer Plaza,
4th Floor, Phase-II, Anna Salai, Chennai, TN - 600 002

DEMAND NOTICE - NOTICE UNDER SECTION 13 (2) OF THE SARFAESI ACT, 2002

NOTICE is hereby given that the following borrower/s have availed loan from Equitas Housing Finance Limited (EHFL) / Equitas Small Finance Bank Ltd (ESFB). The said borrower/s had failed to pay installments and their loan account has been classified as Non-Performing Asset as per the guidelines issued by RBI. The details of the secured immovable properties, loan and the amounts outstanding as on date payable by the borrower/s are mentioned below. The borrower(s) and the public in general are informed that the undersigned being the Authorized Officer, the secured creditor has initiated action against the following borrower(s) under the provisions of the SARFAESI Act, 2002 and not to deal with the said property, on failure to repay the outstanding dues indicated against their names within 60 (Sixty) days of this notice, the undersigned will exercise any one or more of the powers under sub-section (4) of Section 13 of the SARFAESI Act, including power to take possession of the property/ies and sell the same.

Sl. No.	Name of the Borrower(s)/ Guarantor(s) / Name of the Branch	Demand Notice Date & Amount	Description of Secured Asset (Immovable Property)
1.	Branch : AMBALA LOAN No.:SEAMBAL0341090 BORROWER_NAME : ALAMGIR Co-borrower: 1 JAITUN	21-Jul-25 and Amount Rs.10,62,652/-	All That Pieces And Parcels Of Non-agriculture Property Being Residential Property Bhumi Tadadi 1 Kanal 0 Marla Being 20/160 Share Out Of Total Land Measuring 8 Kanal 0 Marla Comprised In Khawat No. 101 Khatoni No. 132 Khasra No. 311/4/8/0habast No. 204 Which Is Bounded As Per Spot Inspection Report Issued By Halqa Patwari East- House Of Alim Ahmed 680", West- House 680", North- House Of Sadu Khan, South- Road 100"wide/75-0" Situated At Rehna Tehsil Raipur Rani District Panchkula, Haryana Vide Transfer Deed No. 880 Dated 20-07-2021 Registered In Sro Raipur Rani District Panchkula Read With Mutation No 1585 Dated 03-09-2021 And Jamabandi For The Years Of 2015-2016., North By : House Of Sadu Khan, South By : Road 100"wide/75-0", East By : House Of Alim Ahmed 680", West By : House 680".
2.	Branch : KATHAL LOAN No.:SEKITAL0296743 BORROWER_NAME : MR.RAMESH KUMAR Co-borrower: 1 MR.KAMLESH	21-Jul-25 and Amount Rs.9,82,660/-	All That Pieces And Parcels Of Non-agriculture Property Being Photocopy Of The Property Documents And Legal / Search Report Made By Advocate Mr. Kabir Dhall Dated 10/08/2020. I Found / Opine That Residential Property Measuring 2 Kanal 2 Marla Having Dimensions 58 Ft. X 200 Ft. Being 42/15403 Share Of Total Land Measuring 770 Katal 3 Marla Kittas 135 Comprised In Khawat No. 241, Which Is Bounded As North- Road, South- Agriculture Land Of Others, East- Property Of Shamsher Singh, West- Property Of Raju And Shamsher Which Is Situated At Village Teek, Tehsil And District Kathal Haryana Vide Original Transfer Deed No. 6710 Dated 18.12.2017 Read With Mutation No. 2896 Dated 12.03.2020 And Jamabandi Of Village Teek For The Years Of 2014-2015 And Spot Inspection Report Dated 10.08.2020 As Issued By The Halqa Patwari And Countersigned By The Tehsildar Kathal, North By : 62.5 Ft., Road, South By : 57.5 Ft., Agri Land Of Owner, East By : 200 Ft., Property Of Shamsher, Sila Ram, Lakhami, West By : 175.5 Ft., Property Of Raju & Shamsher.

Date: 22/09/2025

Place: Haryana

Sd/-Authorized Officer,

Equitas Small Finance Bank Ltd

यूको बैंक

UCO BANK

(भारत सरकार का उद्यम)

(A Govt. of India Undertaking)

कर्मचारी अपने कियामत का

Honours Your Trust

BRANCH OFFICE:
NOIDA SEC 3 BRANCH (0951)
EMAIL: NEWWOKH@UCOBANK.CO.IN

DEMAND NOTICE UNDER SECTION 13(2) OF SECURITISATION ACT 2002

This Demand Notice is hereby given under section 13(2) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 here in after calling upon the under mentioned Borrowers to repay, the Amount outstanding for the Credit Facility granted to them / on their Guarantee, with in 60 days from the date of Demand Notice dated 18.09.2025 which have returned undelivered. If you fail to repay to the Bank the below mentioned amount with further interest and incidental expenses, costs etc., the Bank will exercise all or any of the rights detailed under Sub Section (4) of Section 13 and under other applicable provisions of the said Act. You are also put on notice that in terms of sub-section 4 of Section 13 you shall not transfer by sale, lease or otherwise the said secured assets detailed below of this notice without obtaining written consent of the Bank. The details of the account and Secured Assets along with Amount Outstanding is given below :-

SCHEDULE OF THE MOVABLE/IMMOVABLE PROPERTY & OTHER DETAILS

Name of Borrower and Guarantor	Description of the Property Mortgaged	Date & Amount of 13(2) Notice
1. Sri. Kunal Sharma S/o Late H No. RX-8-B on plot no. 8 land area 99 sq. yards Rajendra Sharma, 2. Smt. Mamta out of khasra no. 12/14 situated in renowned estate Rani W/o Late Rajendra Sharma, of village Dabri, New Delhi Colony known as Dabri 3. Sri Tushar Shama S/o Late Extension. Bounded as under: East- Road, West- Rajendra Sharma. Add: D-100 Other's Property, South- Other's Property, North- Sector-8, Dwarka, New Delhi-110075 Other's Property		Date of 13(2) Notice: 18.09.2025 NPA on: 29.08.2025 Rs.1,15,12,213.90 (One Crore fifteen Lakhs Twelve Thousand Two Hundred thirteen and Ninety Paise only) as on 29.08.2025, (inclusive of interest up to 28.02.2025).

The borrower's attention is invited to provisions of Sub-section (8) of Section 13 of the Act, in respect of time available to redeem the secured assets.

Place: New Delhi

Date: 20.09.2025

Authorised Officer,

UCO Bank, Noida, Sector 3 Branch

Bharat BPO Services Limited

Registered Office: D-60, Street No.C-5, Sainik Farms, New Delhi – 110062
CIN: U72300DL2006PLC156367; Email: notice@bharatbpo.in

Notice of Annual General Meeting – 23rd September 2025

Notice is hereby given that the Annual General Meeting ('AGM') of the members of Bharat BPO Services Limited (the 'Company') will be held on **Tuesday, 23rd September, 2025** at 5:00 P.M. at Haldiram, DLF Tower A, Jasola District Centre, Jasola, Delhi- 110 025, to transact the following businesses:

- To consider and adopt the audited financial statements of the Company for the year ended March 31, 2025 which includes the Statement of Profit & Loss and Cash Flow Statement for the year ended March 31, 2025, the Balance Sheet as at that date, the Auditor's Report thereon and the Directors' Report.
- To appoint a director in place of Mrs. Shilpa Gupta, Director who retires by rotation and being eligible, offers herself for re-appointment.
- To appoint M/s. Sanjeev Jiwan Gupta & Co., Chartered Accountants (Firm Registration No. 018541N) as the Statutory Auditors of the Company.
 - To fill the Casual Vacancy caused by the resignation of Statutory Auditors of the Company
 - To appoint M/s. Sanjeev Jiwan Gupta & Co., Chartered Accountants (Firm Registration No. 018541N), as the Statutory Auditors of the Company for a period of 5 years and to fix their remuneration.
- Appointment of Mr. Surendra Kumar Verma (DIN: 11162818) as Director of the Company
- Appointment of Mr. Paras Nath Kaushal (DIN: 11162791) as Director of the Company.

The address of members of the Company, as per records, is not updated. The members are requested to get their KYC done and update the address and contact details with the Company, or its Registrar & Share Transfer Agent ('RTA') for it to be able to send the communication at correct address(es). RTA of the company is M/s MAS Services Ltd., T-34, 1st Floor, Okhla Industrial Area, Phase-II, New Delhi 110020.

Date: 21st September, 2025

Place: Delhi

New Delhi

For and on behalf of the Board of Directors of
Bharat BPO Services Limited

epaper.financialexpress.com

प्रारूप प सर्वजनिक घोषणा (भारतीय दिवाला और अर्थजाल अधिनियम बोर्ड) (सर्वजनिक परिसमापन प्रक्रिया) विनियमन, 2017 के विनियम 14 के अधीन)		
सोल्वेंज रिटेल प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ		
1	कांफिरेट व्यक्ति का नाम कांफिरेट व्यक्ति के निगमन को लिखि प्राधिकरण जिसके अधीन कांफिरेट व्यक्ति निर्माणित / पंजीकृत है।	सोल्वेंज रिटेल प्राइवेट लिमिटेड 16 मार्च, 2026 रिजिस्टर्ड और ओके कम्पनीज, राष्ट्रीय राजधानी क्षेत्र दिल्ली और हरियाणा U45201DL2006PTC147566
2	कांफिरेट पहचान संख्या / सोल्वेंज रेटेल पहचान कांफिरेट को होने की संख्या	पंजीकृत कार्यालय: 204, भुल / अगला, ओखला औद्योगिक एस्टेट, फेज-III, नई दिल्ली, दक्षिण दिल्ली – 110020, भारत पंजीकृत कार्यालय: ई-145, पश्चिम दिल्ली – 110020, भारत एस्टेट, फेज-III, नई दिल्ली, दक्षिण औद्योगिक एस्टेट, फेज-III, नई दिल्ली, दक्षिण
3	कांफिरेट व्यक्ति का परिसमापन प्रारंभ होने की तिथि	17 अक्टूबर, 2025
4	परिसमापक का नाम, पता, ई-मेल पता, दूरभाष संख्या तथा पंजीकरण संख्या	नाम: संजय अग्रवाल पता: स्कानर 39, पीकेंड-1, जसोला, नई दिल्ली-110025 ईमेल: sja9001@gmail.com, ip.solangere@al.com मोबाईल नंबर: 9810307690, 9811078790 प.जी. सं.: IBB/IIA-001/1P-P00494/2017-18/10882 एएफएर वैध: 31.12.2025 तक
5	दावे जांच करने की अंतिम तिथि	17 अक्टूबर, 2025
6	पहचान सूचना पी जांच के कि सोल्वेंज रिटेल प्राइवेट लिमिटेड के 17 अक्टूबर, 2025 को स्वीकृत परिसमापन अंतिम किंग है।	
7	सोल्वेंज रिटेल प्राइवेट लिमिटेड के हितधारकों को 17 अक्टूबर 2025 को या उससे पहले अपने दावों का प्रमाण प्रस्तुत करने के लिए कहा जाता है।	
8	निम्नलिखित इलेक्ट्रॉनिक माध्यमों से अपने दावों का प्रमाण केवल क्रमांक संख्या 7 में उल्लिखित ईमेल आईडी में प्रस्तुत करें। अपने सभी हितधारक व्यक्तियों का रूप, स्वर, हस्ताक्षर या इलेक्ट्रॉनिक माध्यमों से दावों का प्रमाण प्रस्तुत कर सकते हैं जैसा कि हितधारक व्यक्तियों 7 में उल्लिखित है।	
9	दावे के फीजी अगला प्रमाण प्रमाण की प्रस्तुति दंडनीय होगी।	
10	दिनांक: 27 फरवरी 2025 स्थान: नई दिल्ली	हस्ताक्षर / संजय अग्रवाल परिसमापक, सोल्वेंज रिटेल प्राइवेट लिमिटेड पंजीकरण सं.: IBB/IIA-001/1P-P00494/2017-18/10882

क्र.सं.	केंद्रदार / गारंटर के नाम एवं पता	मांग चुकाना की तारीख बकाय चुकाने की तिथि	मकाना राशि	अधिल सम्पत्तियों का विवरण
16	UP/ABD/HMD/A000000344 श्री मोहम्मद इमरत मन्सूर पुत्र श्री मोहम्मद इमरत हाथमी श्रीमती खानम अजुम पुत्र श्री मोहम्मद अब्दुल्लाह हाथमी, दोनों मकान नं. 41-383, जौली बंगला, नगर, अली, लखन पौडन के पीछे, इलाहाबाद, उत्तर प्रदेश, भारत - 211016	14-06-2025 16-09-2025 सांकेतिक	₹ 19,66,664/- + बाज इलाहि	एक आवासीय मकान नं. 41-383, मांग सर 54.70 वर्ग मीटर, तहसील-नगर, जिला-प्रयागराज उत्तर प्रदेश, 211016 में स्थित सीमाएं: पूर्व-मानस नं.-381, पीछा-मानस नं.385, उत्तर- 6 मीटर रोड, दक्षिण-मानस नं.383-379.
17	UP/ABD/PLP/A000000054 श्रीमती मुनिषा पाली श्री मनीज कुमार पाली श्री मनीज कुमार बंन पुत्र श्री राजा बंन पाली, दोनों मकान नंबर 5 की, दुर्गाबाई नगर, दुर्गाबाई चौक के पास, राहरी, इलाहाबाद, उत्तर प्रदेश, भारत - 211012	14-06-2025 18-09-2025 सांकेतिक	₹ 7,65,995/- + बाज इलाहि	एक आवासीय मकान आवासी नं.-886 के हिस्से में स्थित है, मांग सर 46.67 वर्ग मीटर मौज-आज नगर में स्थित, तहसील-नगर एवं जिला-प्रयागराज उत्तर प्रदेश, 211012 में स्थित, सीमाएं: पूर्व-आवासी का हिस्सा, पश्चिम-मुनी देवी का प्लॉट, उत्तर- अन्य का प्लॉट, दक्षिण-24 फीट सड़क।
18	UP/ABD/PLP/A000000104 श्री अरुण कुमार सिंह पुत्र श्री जगत हजदुर सिंह एवं श्रीमती सुखम सिंह पाली श्री अरुण कुमार सिंह, दोनों मकान नं. 136, राहरी, लखन पौडन रेलवे रोड, अरुन कल्याण, इलाहाबाद, पिन - 212301	14-06-2025 18-09-2025 सांकेतिक	₹ 14,90,775/- + बाज इलाहि	एक आवासीय मकान आवासी नं.-908 के हिस्से में स्थित है, जिसका क्षेत्रफल 177 वर्ग मी. मौज-नगर, राहरी - अरुन, तहसील-नगरका और जिला - प्रयागराज, उत्तर प्रदेश, 212301 में स्थित है, इसकी सीमाएं: पूर्व-कनक सौरभ-नगर हजदुर सिंह की जमीन, उत्तर- 9 मी. सड़क, दक्षिण-नगर हजदुर सिंह की जमीन।
19	UP/ABD/PLP/A000000133, श्री योगेश कुमार मुन्ना पुत्र श्री हीराला प्रसाद मुन्ना, श्रीमती कमली मुन्ना पाली श्री हीराला प्रसाद मुन्ना, सभी गांव-विन्धुली अरुण, सिंह बरिंद के पास, इलाहाबाद, पिन-212301	14-06-2025 18-09-2025 सांकेतिक	₹ 12,91,553/- + बाज इलाहि	एक आवासीय मकान आवासी नं.-432 के हिस्से में स्थित है, जिसका क्षेत्रफल 67.20 वर्ग मी. मौज-बंगला, दामन - अरुन, तहसील-नगर एवं जिला - प्रयागराज, उत्तर प्रदेश, 212301 में स्थित सीमाएं: पूर्व-मुन्ना के घर, पश्चिम-मुन्ना देवी नदी का घर, उत्तर- 20 फीट सड़क, दक्षिण- दुसरे का प्लॉट।
20	UP/ABD/PLP/A000000148, श्री अरुण श्रीमतीरत पुत्र श्री अरुण श्रीमतीरत, श्रीमती कलिका श्रीमतीरत पाली श्री अरुण श्रीमतीरत, दोनों मकान नं. -136 श्री ओ.के. बीरला, नगर प्लॉट हाउस के पास, राहरी, इलाहाबाद, उत्तर प्रदेश, भारत - 211003	14-06-2025 18-09-2025 सांकेतिक	₹ 23,34,118/- + बाज इलाहि	एक आवासीय मकान आवासी नं.-409 के भाग में स्थित है, जिसका क्षेत्रफल 83.81 वर्ग मी. मौज-गाम्भारपुर हाउस परमाणु तहसील-नगर एवं जिला-प्रयागराज, उत्तर प्रदेश, 211003 में स्थित है, जिसकी सीमाएं: पूर्व-मुन्ना के घर, पश्चिम-मुन्ना देवी नदी का घर, उत्तर- 20 फीट सड़क, दक्षिण- दुसरे का प्लॉट।
21	UP/ABD/SGH/A000000002 श्री चमंड कुमार पुत्र श्री राम चंद माली और श्रीमती अरुण देवी पाली श्री चमंड कुमार, दोनों मकान नं. 1414, मकनर नौकी बासी, बेंगलोकान उत्तर, राहरी, इलाहाबाद, उत्तर प्रदेश, भारत - 211018	14-06-2025 17-09-2025 सांकेतिक	₹ 6,89,780/- + बाज इलाहि	एक आवासीय मकान वसरा संचायन-344 के भाग में स्थित है, जिसका क्षेत्रफल 50.40 वर्ग मी. मौज-कांतिहार उपखंड, परगना-जुहूरी तहसील-कुल्लुन और जिला-प्रयागराज, उत्तर प्रदेश, 211019 में स्थित है, सीमाएं: पूर्व-अन्य प्लॉट का घर, पश्चिम- 20 फीट प्रसादी सड़क, उत्तर- 22 फीट प्रसादी सड़क, दक्षिण- सांखी देवी के घर।
22	UP/ABD/SGH/A000000181, श्री मोहम्मद अजहर पुत्र श्री मोहम्मद अजहर और श्रीमती तल्लुम तल्लुम श्री मोहम्मद अरुण, दोनों मकान नं. 41-646/5 जी.टी.डी नगर के पास, केरली, तेलीबाखन, इलाहाबाद, उत्तर प्रदेश, भारत - 211016	14-06-2025 16-09-2025 सांकेतिक	₹ 15,90,596/- + बाज इलाहि	एक आवासीय मकान आवासी नं.-147 के हिस्से में स्थित है, जिसका क्षेत्रफल 125.65 वर्ग मी. मौज-कलकाना परगना और तहसील-नगर, जिला-प्रयागराज, उत्तर प्रदेश, 211016 में स्थित है, सीमाएं: पूर्व-15 फीट सड़क, पश्चिम-मानस नगर का हिस्सा, उत्तर- आवासी का हिस्सा, दक्षिण-आवासी का हिस्सा।
23	UP/ABD/GRP/A000000090 श्री विजय कुमार पुत्र श्री मुल्लाबंन और श्रीमती सुखम सुखम पाली श्री विजय कुमार, दोनों : आन मन्सूर, पोस्ट कलकान, कलकान, बंगला के पास, राहरी, इलाहाबाद, उत्तर प्रदेश, भारत - 212306	06-06-2025 17-09-2025 सांकेतिक	₹ 10,67,863/- + बाज इलाहि	एक आवासीय मकान नं. 1194 आवासी नं. 4343 के हिस्से में स्थित है, जिसका क्षेत्रफल 123 वर्ग मी. मौज-पटखाना, दामन विन्धुली तहसील, मकनर बंगला और जिला-प्रयागराज, उत्तर प्रदेश-211016 में स्थित है, इसकी सीमाएं: पूर्व - 14 वर्ग रोड, पश्चिम - मानस, उत्तर-बासी का घर, चौक- 10 फीट सड़क।
24	UP/ABD/SGH/A000000223 श्री अभिनव जयराजपाल पुत्र श्री अरुण जयराजपाल और श्रीमती जयराजपाल पाली श्री अभिनव जयराजपाल, दोनों मकान नं. 161/16, काशी नगर रोड कपूर के पास, राहरी, इलाहाबाद, उत्तर प्रदेश, भारत - 211003	14-06-2025 18-09-2025 सांकेतिक	₹ 9,94,126/- + बाज इलाहि	एक आवासीय प्लॉट नं. 67/68 आवासी नं. 62 के हिस्से में स्थित, मांग सर 150 वर्ग मीटर मौज-नगर, राहरी, परगना और तहसील-नगर और जिला - प्रयागराज उत्तर प्रदेश, 211003 में स्थित, सीमाएं: पूर्व-15 फीट रोड, पश्चिम-प्लॉट नं.-11 और 12 की सड़क-प्लॉट नं.-86, दक्षिण-प्लॉट नं.-41-06
25	UP/KNP/VRS/I/A000000972 & UP/KNP/VRS/A0000001513 श्रीमती अंशुता पुत्र पाली श्री अंशुता कुमार, श्री अंशुता कुमार पुत्र श्री मुकुंद लाल गुप्ता, दोनों मकान नं. 34/146 ए. सराफगंज दमनी कालोना, विजयपुर मार्केट के पास, सेमीअरब, बाराणसी, उत्तर प्रदेश, भारत - 221010	14-06-2025 18-09-2025 सांकेतिक	₹ 15,09,755/- + बाज इलाहि	एक आवासीय मकान आवासी नं.-163 की के हिस्से में स्थित है मांग सर 1360 वर्ग मीटर, मौज-बंगला परगना-मुल्तपुर तहसील-नगर सारा और जिला-बदोली उत्तर प्रदेश, 221010 में स्थित, सीमाएं: पूर्व-दरद सौम्येय रोड 15 फीट, पश्चिम-आवासी का बासी हिस्सा, उत्तर-बंगला वसरा 10 फीट दक्षिण-आवासी का बासी हिस्सा।
26	UP/KNP/VRS/A000001228, श्रीमती सखेता देवी पाली श्री रमण दत्त मीर, श्री मनीज कुमार पुत्र श्री रमण दत्त मीर, दोनों मकान नं. 60/26पी, मौज मन्सूर, परगना ताल्लु, तहसील मुलतखाला जिला बदायूं, बाराणसी, एलबीओ टैलींग, सेमीअरब, उत्तर प्रदेश, भारत - 221022	14-06-2025 18-09-2025 सांकेतिक	₹ 12,26,896/- + बाज इलाहि	एक आवासीय मकान आवासी नं.-60/26 पी के हिस्से में स्थित है मांग सर 880 वर्ग मीटर मौज-मन्सूर परगना-ताल्लु, तहसील-नगर सारा और जिला-बदोली उत्तर प्रदेश, 221022 में स्थित है इसकी सीमाएं: पूर्व-बंगला वसरा 15 फीट सड़क, उत्तर-आवासी का रोड भाग, दक्षिण-आवासी का रोड भाग।
27	UP/KNP/VRS/A000001243 श्री उ. कुमार सचदेवा पुत्र श्री सताराम सचदेवा और श्री सताराम सचदेवा पुत्र श्री अमन चंद सचदेवा, दोनों मकान नं. 43, नई बस्ती, बार्द नगर 12, गुलामगंज, बदायूं, तेलीबाखन, बाराणसी, उत्तर प्रदेश, भारत - 232101	14-06-2025 18-09-2025 सांकेतिक	₹ 22,87,851/- + बाज इलाहि	